

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 984/2001

Thursday, this the 26th day of April, 2001

HON'BLE MR. S.A.T. RIZVI, MEMBER (A)

Ms. Sushma Rani D/O
Puran Chand Pal aged
23 years (D.O.B. 8.4.78)
R/O H-II-191, Madangir,
New Delhi.

(By Advocate: Shri Kulbir Prashar) ... Applicant

V E R S U S

1. Union of India through
Secretary Ministry of Finance,
Department of Revenue,
North Block, New Delhi.
2. Registrar,
Customs Excise & Gold (Control)
Appellate Tribunal, West Block No.2,
R.K.Puram, New Delhi.

... Respondents

ORDER (ORAL)

The learned counsel for the applicant seeks
permission to withdraw the OA with liberty to file
fresh OA, if so advised.

In the circumstances, the OA is dismissed as
withdrawn. No costs.


(S.A.T. Rizvi)
MEMBER (A)

/SUNIL/